NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

C.P NO. 43 to 61/621A/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: M/s. Deccan Chronicale Holding Ltd. & ors.

SECTION OF THE COMPANIES ACT: 621A

NAME DESIGNATION S.NO.

REPRESENTATION

SIGNATURE

Vansha Baneyse, Adv. Petitioner Vansha Jasmet El SF10

Sanjay kuns chambey, how Carultait Adr. & F20

Order

For orders, see order in CP 3/2014